

### Loss to Commercial Banks at a Result of Robberies

1090. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether any assessment has been made about the total loss caused to different nationalised commercial banks in bank robberies;

(b) if so, what is the amount of loss incurred by each of those nationalised commercial banks due to bank robberies between the period from January and June, 1982; and

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POJARY): (a) to (c). A statement indicating the details of robberies/dacoities with amounts involved in each of the public sector banks during the period 1st January 1982 to 30th June 1982 is laid on the Table of the House. [Placed in Library. See No. LT-5516/82].

### Involvement of States in Export Potential

1092. SHRI H. N. NANJE GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a proposal under the consideration of the Ministry to secure a deeper involvement of the States in two spheres offering good export potential-agricultural products and various manufactured items by 100 per cent export oriented units;

(b) if so, what steps have been taken by his Ministry to promote such aims;

(c) whether the Centre has discussed the same with the representatives of the State Governments in this regard; and

(d) if so, the outcome thereof and to what extent it will be helpful in promoting export plans?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir,

(b) to (d). Discussions have been held with State Governments at various levels and necessary instructions have been issued for affording assistance for promoting agricultural exports and in the setting up of 100 per cent Export Oriented Units.

### Seizure of Contraband Wrist Watches and Textiles in Bombay

1093. SHRI H. N. NANJE GOWDA: Will the Minister of FINANCE be pleased to state:

(a). whether the customs authorities in Bombay have unearthed a smugglers gang and seized contraband wrist watches and textiles valued at Rs. 77 lakhs during the month of September, 1982;

(b). if so, full details thereof;

(c) whether any arrests have been made in this regard; and

(d). what further steps have been taken by Government to book such smugglers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b). Yes, Sir. On the 3rd September, 1982, officers of the special squad of the Collectorate of Customs (Preventive), Bombay, intercepted a mechanized vessel and two cars in the Darukhana area and seized therefrom 28,600 wrist watches and textiles totally valued at about Rs. 77 lakhs.

(c) No, Sir.

(d) Such measures, organizational, administrative and others, as are considered necessary from time to time to combat smuggling, continue to be taken. For instance along the West Coast of the country which has been found to be particularly vulnerable